

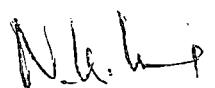
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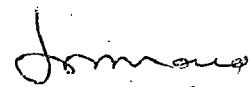
OA 1474/90

Present. None for the applicant.

The counterpart for the applicant had prayed three weeks time in August 90 to file an amended application. The same has not been done. It goes to show that the applicant is not interested to pursue the matter. The application is, therefore, dismissed for non-prosecution and non-compliance of the orders dated 24-8-90.



( N.K.VERMA )  
Member (A)



( J.P.SHARMA )  
Member (J)